

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

IA 5/2017,14/2017, in Civil Appeal No(s). 1308-1310/2015

PREMA KUMARI

Appellant(s)

VERSUS

M/S S.N. STEEL AND TRADERS .

Respondent(s)

Date : 21-01-2019 These matters were called on for hearing today.

For Appellant(s)

Mr. Sunil Kumar Singh, Adv.
Ms. Mukti Singh, Adv.
Mr. Ravindra Kumar, AOR

For Respondent(s)

Mr. T. N. Singh, AOR
Mr. Vikas K. Singh, Adv.UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is duly represented.

Service is complete on respondent Nos.2/1 and 2/2. Ld. Counsel, Mr Vikas K Singh appearing on behalf of Mr T.N.Singh, Advocate-on-record appears for the respondents. Vakalatnama and counter affidavit be filed within four weeks time as last opportunity.

Ld. Counsel for the respondent has requested for copy of the substitution application alongwith documents. Ld. Counsel for the petitioner is directed to serve copy of the

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substitution application alongwith documents within one weeks time. Period of four weeks for filing counter affidavit shall reckon thereafter.

Registry to process the matter for listing before the Hon'ble Court after completion of period of four weeks whether counter affidavit is filed or not as further opportunity to file counter affidavit stands declined.

ANIL LAXMAN PANSARE
Registrar